

compose.kerala.gov.in
egazette.kerala.gov.in
printing.kerala.gov.in



Regn.No. KERBIL/2012/45073
dated 2012-09-05 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

ചൊവ്വ, 2022 ഫെബ്രുവരി 08
Tuesday, 08th February 2022

1197 മകരം 25
25th Makaram 1197

1943 മാഘം 19
19th Magha 1943

വാല്യം 11
Vol. XI

നമ്പർ }
No. } 6

Part III

Commissionerate of Land Revenue

©
കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Ernakulam District

Moovattupuzha Taluk

NOTICE

നമ്പർ:B5-12816/2021

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ ആരക്കുഴ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ എം കെ വർക്കി മണിയാട്ട് വീട് ആരക്കുഴ കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി ആരക്കുഴ വില്ലേജിൽ പരേതന്റെ മകൻ തങ്കച്ചൻ വർക്കി, മണിയാട്ട് വീട് ആരക്കുഴ കര, ബോധിപ്പിച്ച അപേക്ഷ ആരക്കുഴ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 07-10-1964 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ബ്രിജിറ്റ് വർക്കി	ഭാര്യ	86
2	തങ്കച്ചൻ വർക്കി	മകൻ	66

No: B5-846/2022

29-01-2022

Notice is hereby given to all to whom it may be concern that Leela K K Thekkemalayil House Kalamboor Kara, Piravom Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce before the authorities of Federal Bank, Piravom in respect of the legal heirs of her father late Kurumban Kunju Thekkemalayil House Kalamboor Kara who expired on 10-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kurumban Kunju. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela K K	Daughter	60
2	Thankamma T K	Daughter	56

No: B5-12931/2021

31-01-2022

Notice is hereby given to all to whom it may be concern that Jayaram M P Mangalathillam House Ramamangalam Kara



, Ramamangalam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of his father late M V Parameswaran Namboothiri Mangalathillam House Ramamangalam Kara who expired on 13-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M V Parameswaran Namboothiri. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sreedevi	Wife	70
2	Bijitha Unnikrishnan	Daughter	49
3	Babitha M	Daughter	45
4	Jayaram M P	Son	41



Ernakulam District

Moovattupuzha Taluk

NOTICE

No: B5-362/2022

17-01-2022

Notice is hereby given to all to whom it may be concern that Vijayamma A N Meera Bhavan House Elanji Kara, Elanji Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Rajan M K Meera Bhavan House Elanji Kara who expired on 16-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajan M K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Vijayamma A N	Wife	65
2	Meera Vijaya Raj	Daughter	34
3	Vishnu Vijay Raj	Son	29

No: B5-13337/2021

12-01-2022

Notice is hereby given to all to whom it may be concern that Sathi N V Velammakudi House Kadathy Kara, Velloorkkunnam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late V N Shaji Velammakudi House Kadathy Kara who expired on 30-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V N Shaji . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sathi N V	Wife	52
2	Parthik Shaji S	Son	21



Ernakulam District

Moovattupuzha Taluk

NOTICE

നമ്പർ:B5-10995/2021

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ പാലക്കുഴ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ തങ്കമ്മ കുമാരൻ പുളോലിക്കൽ വീട് പാലക്കുഴ കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പാലക്കുഴ വില്ലേജിൽ പരേതയുടെ മകൻ രാജു, പുളോലിക്കൽ വീട് പാലക്കുഴ കര , ബോധിപ്പിച്ച അപേക്ഷ പാലക്കുഴ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 01-10-2004 -ൽ മരണപ്പെട്ടതായും പരേതയുടെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	കുമാരൻ	ഭർത്താവ്	85
2	രാജു	മകൻ	55
3	സാബു	മകൻ	50

നമ്പർ:B5-11663/2021

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ മണീട് വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ജോർജ്ജ് കിളിയമംഗലത്ത് വീട് മണീട് കര എന്നയാളുടെയും ടിയാൻ ഭാര്യ മറിയമ്മ ജോർജ്ജ് കിളിയമംഗലത്ത് വീട് മണീട് കര എന്നയാളുടെയും അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മണീട് വില്ലേജിൽ പരേതൻറെ മകൻ സൈമൺ ടി ജോർജ്ജ്, കിളിയമംഗലത്ത് വീട് മണീട് കര , ബോധിപ്പിച്ച അപേക്ഷ മണീട് വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റുകളും പരിശോധിച്ചതിൽ ടി ജോർജ്ജ് എന്നയാൾ 13-05-1968 -ലും ടി മറിയമ്മ ജോർജ്ജ് 06/08/2006 ലും മരണപ്പെട്ടതായും പരേതൻറെ നിയമനസ്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	മോളി അബ്രാഹം	മകൾ	84
2	സൈമൺ ടി ജോർജ്ജ്	മകൻ	78
3	പീറ്റർ ജോർജ്ജ്	മകൻ	74

നമ്പർ:B5-12817/2021

11-01-2022



മുവാറ്റുപുഴ താലൂക്കിൽ മേമ്മൂറി വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ലോപ്പസ് എൽ തേരാണിയിൽ വീട് ഊരമന കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മേമ്മൂറി വില്ലേജിൽ പരേതന്റെ മകൻ പ്രിൻസ് ലോപ്പസ്, തേരാണിയിൽ വീട് ഊരമന കര , ബോധിപ്പിച്ച അപേക്ഷ മേമ്മൂറി വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 12-07-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമായാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ചിന്നമ്മ	ഭാര്യ	62
2	പ്രിൻസ് ലോപ്പസ്	മകൻ	42
3	ജോബി ലോപ്പസ്	മകൻ	40

നമ്പർ:B5-12992/2021

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ മുളവൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ചെറിയാൻ പി പി പായിക്കാട്ട് (മണലിക്കടി) വീട് പായിപ്ര കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മുളവൂർ വില്ലേജിൽ പരേതന്റെ മകൻ ദീപ പി ചെറിയാൻ, പായിക്കാട്ട് (മണലിക്കടി) വീട് പായിപ്ര കര , ബോധിപ്പിച്ച അപേക്ഷ മുളവൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 22-11-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമായാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ദീപ പി ചെറിയാൻ	മകൻ	42
2	ദീപ ഏലിയാസ്	മകൾ	41
3	മിനി പി ചെറിയാൻ	മകൾ	37
4	വത്സമ്മ	ഭാര്യ	66

നമ്പർ:B5-13142/2021

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ തിരുമാറാടി വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ ജോണി തോമസ് കൂവല്ലാക്കിൽ വീട് ഒലിയപ്പുറം കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി തിരുമാറാടി വില്ലേജിൽ പരേതന്റെ ഭാര്യ ചിന്നമ്മ ജോണി, കൂവല്ലാക്കിൽ വീട് ഒലിയപ്പുറം കര , ബോധിപ്പിച്ച അപേക്ഷ തിരുമാറാടി വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 15-11-2016 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം



ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	ചിന്നമ്മ ജോണി	ഭാര്യ	70
2	മീന ജോണി	മകൾ	37
3	ചിത്തിര ജോണി	മകൾ	31

നമ്പർ:B5-131/2022

11-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ ഓണക്കൂർ വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ കോര വർക്കി (കെ കെ വർക്കി) കടുവക്കാട്ട് വീട് നോർത്ത് പിറമാടം കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി ഓണക്കൂർ വില്ലേജിൽ പരേതന്റെ മകൻ എൽദോസ് വർഗ്ഗീസ്, കടുവക്കാട്ട് വീട് നോർത്ത് പിറമാടം കര , ബോധിപ്പിച്ച അപേക്ഷ ഓണക്കൂർ വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 11-11-2019 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളുവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	അന്നക്കുട്ടി	ഭാര്യ	69
2	മഞ്ജു വർഗ്ഗീസ്	മകൾ	42
3	മായ	മകൾ	40
4	എൽദോസ് വർഗ്ഗീസ്	മകൻ	38

നമ്പർ:B5-12920/2021

13-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ മാറാടി വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ എം ദാസൻ പുത്തൻപുരയിൽ വീട് രാമംഗലം കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മാറാടി വില്ലേജിൽ പരേതന്റെ മകൻ മനോജ് എം ഡി, പുത്തൻപുരയിൽ വീട് രാമംഗലം കര , ബോധിപ്പിച്ച അപേക്ഷ മാറാടി വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 02-03-2020 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനന്യത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളുവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	സുജാത എം കെ	ഭാര്യ	70
2	സിന്ധു എം ഡി	മകൾ	47
3	മനോജ് എം ഡി	മകൻ	46
4	ഇന്ദു എം ഡി	മകൾ	44



നമ്പർ:B5-13574/2021

13-01-2022

മുവാറ്റുപുഴ താലൂക്കിൽ മാറാടി വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ പി റ്റി പരമേശ്വരൻ പെരുമാറ്റത്തിൽ വീട് സൗത്ത് മാറാടി കര എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മാറാടി വില്ലേജിൽ പരേതന്റെ ഭാര്യ സാവിത്രി , പെരുമാറ്റത്തിൽ വീട് സൗത്ത് മാറാടി കര , ബോധിപ്പിച്ച അപേക്ഷ മാറാടി വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 21-06-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനുസൃത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	സാവിത്രി	ഭാര്യ	53
2	അനിൽ പി	മകൻ	30
3	അമൽ പി	മകൻ	28



Ernakulam District

Moovattupuzha Taluk

NOTICE

No: B5-12814/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Kusumam A S Arjun Nivas House Koothattukulam Kara, Koothattukulam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Sivadas A Arjun Nivas House Koothattukulam Kara who expired on 22-01-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sivadas A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kusumam A S	Wife	62
2	Arjun K Das	Son	30
3	Arya K Das	Daughter	24

No: B5-12818/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Sajani Rajesh Vazhayil Puthenpurayil House East Marady Kara, Marady Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Rajesh V P Vazhayil Puthenpurayil House East Marady Kara who expired on 06-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajesh V P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sajani Rajesh	Wife	43
2	Anjana Rajesh	Daughter	17
3	Aravind Rajesh	Son	16



4	Ammini Padmanabhan	Mother	75
---	--------------------	--------	----

No: B5-13034/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Saramma Babu Potharayil House East Kadathy Kara, Velloorkkunnam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late P V Babu Potharayil House East Kadathy Kara who expired on 10-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P V Babu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saramma Babu	Wife	62
2	Bibin Babu	Son	38
3	Bincy Babu	Daughter	33

No: B5-13420/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Leela Rajan Panthanal House Kunnackal Kara, Valakam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Rajan P Panthanal House Kunnackal Kara who expired on 15-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajan P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela Rajan	Wife	58
2	Basil Raj	Son	28
3	Ben Raj	Son	20

No: B5-13507/2021

11-01-2022

Notice is hereby given to all to whom it may be concern that Sajini Biju Elavungathadathil House Kunnackal Kara,



Valakam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Biju E K Elavungathadathil House Kunnackal Kara who expired on 12-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Biju E K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sajini Biju	Wife	39
2	Avin Biju	Son	16
3	Abhinav Biju	Son	14
4	Ponnamma Kunjappan	Mother	86

No: B5-232/2022

11-01-2022

Notice is hereby given to all to whom it may be concern that Daisy Kalarickal House Kizhakombu Kara, Koothattukulam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various Purposes in respect of the legal heirs of her husband late Avirachan K K Kalarickal House Kizhakombu Kara who expired on 22-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Avirachan K K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Daisy	Wife	62
2	Anoop Abraham	Son	38
3	Akhilmon Abraham	Son	30

No: B5-13419/2021

12-01-2022

Notice is hereby given to all to whom it may be concern that Sreelatha Ravi Kormalaputhenpurayil House Anikkad Kara , Muvattupuzha Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late K G Ravi Kormalaputhenpurayil House Anikkad Kara who expired on 12-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K G Ravi. that it is proposed to issue a legal heirship certificate



according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sreelatha Ravi	Wife	53
2	Anumol K R	Daughter	33
3	Arun K R	Son	30

No: B5-13336/2021

13-01-2022

Notice is hereby given to all to whom it may be concern that R Sushama Sreelakshmi House Kadathy Kara, Velloorkunnam Village, Moovattupuzha Taluk of Ernakulam District has filed an application for a legal heirship certificate to produce for various purposes in respect of the legal heirs of her husband late Kandavath Chandrasekharan Nair Suresh Sreelakshmi House Kadathy Kara who expired on 27-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kandavath Chandrasekharan Nair Suresh. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Moovattupuzha within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	R Sushama	Wife	60
2	S Lakshmi	Daughter	38
3	S Rohini	Daughter	36

